

Pradesh during the current year by the World Bank through the Power Finance Corporation for the modernisation programmes of the State electricity board, and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) (a) and (b) The World loan to Power Finance Corporation has become effective w e f 18 3 92 No amount has been provided to any state during the current year under this loan

Headquarter of DVC

5153 SHRI SURAJ MANDAL Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state

(a) whether the Government propose to shift the headquarters of D V C from Calcutta to Dhnbad in Maithan, and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) (a) No such decision has been taken

(b) Does not arise

[English]

Tourism Development Schemes for Kerala

5154 PROF. K.V. THOMAS
SHRI THAYIL JOH
SHRI KODIKKUNNIL
SURESH

Will the Minister of CIVIL AVIATION

AND TOURISM be pleased to state

(a) the number and names of tourism projects of Kerala which are pending for want of clearance by Union Government, and

(b) the financial assistance proposed to be provided for development of tourism in Kerala during 1992-93 and Eighth plan as a whole?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) (a) Out of the projects/schemes identified for Central financial assistance during 1991-92 at the request of Government of Kerala, a project for Microlite Flying is under correspondence with the state Government For projects at Pathiramanal, Veli and Ochira also, details are awaited from the State Government

(b) Development of tourism is primarily the responsibility of the state Governments However, Central financial assistance is extended to the state Governments for specific projects, based on their merits availability of funds and *inter se* priorities For the year 1992 93 and the Eighth Plan, Central financial assistance would extended based on the above criterion

Autonomy to Akashvani and Doordarshan

5155 SHRI V. DHANANJAYA
KUMAR
SHRI BRAHMANAND
MANDAL

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the progress made by the Government in conferring autonomy to Akashvani and Doordarshan under the Prasar Bharti Act 1990, and